

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:4539
ANSWERED ON:22.08.2000
ROURKELA STEEL PLANT
ANANTA NAYAK

Will the Minister of STEEL be pleased to state:

- (a) the details of slag/scrap being generated by the Rourkela Steel Plant during extraction and processing of Iron and Steel;
- (b) the details of quantity and value of slag/scrap recovered during the last five years, Department-wise and the names of parties to whom it is disposed of;
- (c) whether the RSP management has changed its policy to recover slag/scrap from the Blast furnace in favour of private parties as published in the daily Oriya SAMBAD dated June 12, 2000;
- (d) if so, the reasons therefor and the manner in which it was done;
- (e) whether SAIL is loosing a huge Revenue due to change in the policy;
- (f) whether it is proposed to revert back to the old system of recovery and processing; and
- (g) if so, the position in this regard?

Answer

MINISTER OF STATE FOR STEEL (SHRI BRAJA KISHORE TRIPATHY)

- (a) & (b): Information is being collected and will be laid on the Table of the Lok Sabha.
- (c) Steel Authority of India Limited (SAIL) has indicated that Rourkela Steel Plant (RSP) management has not changed its policy for recovery of slag/scrap from the Blast Furnaces.
- (d) to (g): Do not arise.